

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/34026/2025 ARBA/29/2025	M/S STRIDE HOSPITAL PVT. LTD., BBSR VS SRI SRI PARAM PREMAMAYA PURUSOTTAM TRUST, BBSR	ARYA TRIPATHY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh Confiscation Case/000098/2024
2	D-ARBP/38027/2025 ARBP/85/2025	BRAHMANI DEVELOPERS PVT. LTD.,SUNDERGARH VS ENGINEERING PROJECTS(INDIA) LTD.(EPI)	ABHISEK AGARWAL VS	// (//
3	D-ARBP/38317/2025 ARBP/86/2025	M/S. SWASTIK STEVEDORES PVT LTD. VS M/S. PARADIP PARIVAHAN PRIVATE LIMITED	MANAS RANJAN BAUG VS	// (//
4	D-BLAPL/28487/2025 BLAPL/9730/2025	LAXMAN @ LAXMAN BHOI @ MITU BHOI @ MITU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /184 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000973/2025
5	D-BLAPL/28432/2025 BLAPL/9731/2025	NEPAL BHUE @ NAMA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHEDEN /100 /2025 J.M.F.C, BHEDEN(Bargarh) CT/0000101/2025
6	D-BLAPL/28717/2025 BLAPL/9732/2025	ASHOK KUMAR ROY @ ASHOK ROY VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KORAPUT TOWN /291 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000030/2024
7	D-BLAPL/28272/2025 BLAPL/9733/2025	AJIT GANDA @ AJITA GANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /132 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000108/2025
8	D-BLAPL/28296/2025 BLAPL/9734/2025	KHAGESWAR SAHOO @ KANHU VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	BARANGA /243 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000669/2025
9	D-BLAPL/28307/2025 BLAPL/9735/2025	TRINATH PANIGRAHI VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	BADABAZAR /137 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000847/2025
10	D-BLAPL/28309/2025 BLAPL/9736/2025	BAPUN @ PRASANNA DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /616 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001154/2025
11	D-BLAPL/26950/2025 BLAPL/9737/2025	SURAJ KUMAR SAHU @ PAPU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KABISURYANAGAR /210 /2025 A.D.J.,KODALA(Ganjam) ST/0000115/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/28437/2025 BLAPL/9738/2025	PRAVAKAR PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DIGAPAHANDI /273 /2023 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000055/2023
13	D-BLAPL/28148/2025 BLAPL/9739/2025	DILLIP KUMAR GHOSE VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAHADEV KHUNTA /229 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000498/2025
14	D-BLAPL/28486/2025 BLAPL/9740/2025	SAGARI BIBI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL JUDGE,JAJPUR ROAD(Jajapur) 2(A)CC/0000006/2025
15	D-BLAPL/28516/2025 BLAPL/9741/2025	RANJIT BHOI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000009/2025
16	D-BLAPL/26279/2025 BLAPL/9742/2025	PINTU SUNA @ PRABHAB HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /113 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000045/2025
17	D-BLAPL/27292/2025 BLAPL/9743/2025	RAKY @ MUNA DEHURI VS STATE OF ODISHA	CHINMAYA RANJAN DAS VS	CHOUDWAR /343 /2019 1ST A.D.J., CUTTACK(Cuttack) ST/0000132/2022
18	D-BLAPL/27655/2025 BLAPL/9744/2025	ARUN @ SWAYAMPRAKASH NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /87 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA Spl/0000016/2025
19	D-BLAPL/28085/2025 BLAPL/9745/2025	P.MOHAN VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	GOLANTHARA (BERHAMPUR) /276 /2025 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000445/2024
20	D-BLAPL/27945/2025 BLAPL/9746/2025	DEBASIS PATTNAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /64 /2025 2ND A.D.J.,KHURDA(Khordha) TR/0000024/2025
21	D-BLAPL/28063/2025 BLAPL/9747/2025	SHARAT SETHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	AMBABHONA /147 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000057/2025
22	D-BLAPL/28098/2025 BLAPL/9748/2025	DEBASIS SAHOO @ BAPI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	SALIPUR /22 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000020/2025
23	D-BLAPL/28102/2025	UPENDRA GOUDA	GOPAL KRISHNA NAYAK	//0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/9749/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/000009/2025
24	D-BLAPL/27034/2025 BLAPL/9750/2025	SUNIL KUMAR JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	HINDOL /151 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000434/2025
25	D-BLAPL/27703/2025 BLAPL/9751/2025	FATAMA BIBI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /169 /2021 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000547/2021
26	D-BLAPL/28010/2025 BLAPL/9752/2025	NARAYAN BEHERA @ SHANKAR VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BALIPATNA /364 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000424/2025
27	D-BLAPL/28468/2025 BLAPL/9753/2025	GYANA RANJAN SAHANI VS STATE OF ODISHA	CHHABI BEHERA VS	//0 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000239/2025
28	D-BLAPL/28471/2025 BLAPL/9754/2025	SABAJ KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	LAXMISAGAR P.S. /288 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000309/2025
29	D-BLAPL/28709/2025 BLAPL/9755/2025	BANAMALI PALEI @ PALAI VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000081/2025
30	D-BLAPL/28066/2025 BLAPL/9756/2025	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /56 /2025 J.M.F.C.,RANPUR(Nayagarh) GR/0000175/2025
31	D-BLAPL/28888/2025 BLAPL/9757/2025	JAYAPRAKASH DUWANIWAL VS STATE OF ODISHA	SITIKANT MISHRA VS	MANAMUNDA /170 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000110/2025
32	D-BLAPL/28070/2025 BLAPL/9758/2025	NAYEEMUDDIN KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	PURUNABAZAR /96 /2023 A.D.J.,BHADRAK(Bhadrak) ST/0000040/2024
33	D-BLAPL/28813/2025 BLAPL/9759/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NACHUNI /244 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000422/2025
34	D-CMAPL/36579/2025 CMAPL/280/2025	SHANTILATA PANIGRAHI VS	DWARIKA PRASAD MOHANTY VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-CMP/37991/2025 CMP/1488/2025	NATABAR PANIGRAHI SITARAM SATAPATHY VS ESTATE OFFICER, GA AND PG DEPT., BBSR	SUVASHISH PATTANAİK VS	// // DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000060/2025
36	D-CMP/37141/2025 CMP/1489/2025	SRIBATSHA @ SRIBACHHA MAHALA VS JAGABANDHU MAHALA	AŁOK KUMAR MOHANTY VS	// DIST.& SESSIONS JUDGE,JAJPUR(Jajapu Fao/0000017/2024
37	D-CMP/37001/2025 CMP/1490/2025	JALENDRA KUMAR DEY VS BABULI SAHU	JYOTI RANJAN DEO VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak) EC/0000001/2004
38	D-CMP/37478/2025 CMP/1491/2025	MAHADEV PARAI VS MALLY JENA	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (JD),SORO(Baleshwar) CS/0000025/2023
39	D-CMP/37931/2025 CMP/1492/2025	SUBHAS CHANDRA SATPATHY VS CHHABIRANI DUTTA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE(SR.DIVN.),RAJGANGPUR EXECUTION CASE/0000002/2010
40	D-CMP/37397/2025 CMP/1493/2025	BHABAGRAHI BISI VS PRABHASINI PADHI	SUJATA JENA VS	// DISTRICT & SESSIONS JUDGE, BHAWA CVREV/0000011/2024
41	D-CONTC/35230/2025 CONTC/4361/2025	DR.SNIGDHA PRAVA MISHRA VS ASWATHY,IAS	SUBHADUTTA ROURTRAY VS	// () //
42	D-CONTC/35381/2025 CONTC/4362/2025	GANESH PRASAD PALAI VS JAGABANDHU SAHU,DIST. EDUCATION OFFICER,BHADRAK	ADV. VS	// () //
43	D-CONTC/35697/2025 CONTC/4363/2025	PUSPA MANJARI DAS VS ARVIND AGRAWAL,IAS	ADV. VS	// () //
44	D-CONTC/35699/2025 CONTC/4364/2025	SANJUKTA MOHAPATRA VS ARVIND AGRAWAL,IAS	ADV. VS	// () //
45	D-CONTC/35703/2025 CONTC/4365/2025	DR.RINA PATTNAİK VS ARVIND AGRAWAL,IAS	ADV. VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CONTC/35709/2025 CONTC/4366/2025	DR.SHNEHALATA TRIPATHY VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //
47	D-CONTC/35711/2025 CONTC/4367/2025	MAMATA MISHRA VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //
48	D-CONTC/37327/2025 CONTC/4368/2025	SUMITA MISHRA VS PRITIPARNA MISHRA,OAS	ADV. VS	// 0 //
49	D-CONTC/26853/2025 CONTC/4369/2025	BUDHIMAN JENA VS SIDDHARTHA SHANKAR SWAIN,COLLECTOR,PURI	ADV. VS	// 0 //
50	D-CONTC/27750/2025 CONTC/4370/2025	ABHILAS SWAIN VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
51	D-CONTC/29352/2025 CONTC/4371/2025	CHANDRA SEKHAR MOHANTY VS CHUDAMANI SETH,DIRECTOR OF ELEMENTARY EDUCATION,ODISHA	ADV. VS	// 0 //
52	D-CONTC/32454/2025 CONTC/4372/2025	SUKADEV PRUSTY VS SHALINI PANDIT, COMMNR. CUM SECY.,S AND ME DEPT., ODISHA	ADV VS	// 0 //
53	D-CONTC/37456/2025 CONTC/4373/2025	RASMITA SARANGI VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //
54	D-CONTC/37460/2025 CONTC/4374/2025	NIMAIN CHARAN LENKA VS DATTATRAYA BHAUSAHEB SINDE,IAS	ADV. VS	// 0 //
55	D-CONTC/37154/2025 CONTC/4375/2025	MITA RANI MAITY VS USHA PADHEE, IAS	ADV VS	// 0 //
56	D-CONTC/35846/2025 CONTC/4376/2025	SATYANANDA NAIK VS DR.MADAN MOHAN PRADHAN,C.D.M AND P.H.O, ANGUL	SHASHI BHUSAN JENA VS	// 0 //
57	D-CONTC/35890/2025	PADMALOCHAN MAHANTA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4377/2025	VS	VS	0
		VISHAL SINGH,IAS		//
58	D-CONTC/35894/2025	PRAMODINI KUJUR	ADV.	//
	CONTC/4378/2025	VS	VS	0
		KARAN SHARMA,BEO,DHANKAUDA,SAMBALPUR		//
59	D-CONTC/35934/2025	INDUMATI RATH	ADV.	//
	CONTC/4379/2025	VS	VS	0
		SHALINI PANDIT,IAS		//
60	D-CONTC/35936/2025	JHULANABALA RATHA	ADV.	//
	CONTC/4380/2025	VS	VS	0
		SHALINI PANDIT,IAS		//
61	D-CONTC/35937/2025	DEBJANI MOHANTY	ADV.	//
	CONTC/4381/2025	VS	VS	0
		SHALINI PANDIT,IAS		//
62	D-CONTC/35939/2025	MANDAKINI PARHI	ADV.	//
	CONTC/4382/2025	VS	VS	0
		SHALINI PANDIT,IAS		//
63	D-CONTC/37205/2025	TAPAN KUMAR SETHI	SUBASH CHANDRA RATH	//
	CONTC/4383/2025	VS	VS	0
		ASWATHY S.,COMMNR.-CUM-SECY,HEALTH AND F.W DEPT,ODISHA		//
64	D-CONTC/37208/2025	SUKANTA KUMAR BEHERA	SUBASH CHANDRA RATH	//
	CONTC/4384/2025	VS	VS	0
		ASWATHY S.,COMMNR.-CUM-SECY.,HEALTH AND F.W DEPT.,ODISHA		//
65	D-CONTC/37214/2025	PRAKASH CHANDRA SETHI	SUBASH CHANDRA RATH	//
	CONTC/4385/2025	VS	VS	0
		ASWATHY S.,COMMNR.-CUM-SECY.,HEALTH AND F.W DEPT., ODISHA		//
66	D-CONTC/38418/2025	LAXMIDHAR NAHAK	SUSANTA SEKHAR MOHAPATRA	//
	CONTC/4386/2025	VS	VS	0
		HAREKRUSHNA DAS,FIELD GENERAL MANAGER,UNION BANK OF INDIA,FGMO,BBSR,KHURDA		//
67	D-CONTC/38186/2025	DIPAK KUMAR PARIDA	ADV.	//
	CONTC/4387/2025	VS	VS	0
		GYANENDRA PRATAP SINGH,IPS		//
68	D-CONTC/29686/2025	PRAMOD JENA	BISWAJIT MAHARANA	//
	CONTC/4388/2025	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/35578/2025 CONTC/4389/2025	SATYABRATA SAHOO,SECY., HOME DEPT., ODISHA SARAT KUMAR PRADHAN VS B.PARAMESWARAN,IAS	ADV. VS	// // ()
70	D-CONTC/35961/2025 CONTC/4390/2025	BIJAYA KRUSHNA TRIPATHY VS R.VINEEL KRISHNA,IAS	ADV. VS	// ()
71	D-CONTC/35963/2025 CONTC/4391/2025	MILANBALA SWAIN VS ASWATHY S.,IAS	SUBHADUTTA ROUSTRAY VS	// ()
72	D-CONTC/36011/2025 CONTC/4392/2025	NARAYAN MOHARANA VS USHA PADHEE,IAS	ADV. VS	// ()
73	D-CONTC/37441/2025 CONTC/4393/2025	GOBINDA CHANDRA BARAL VS KUMUDINI JENA,TAHASILDAR,KENDRAPARA	ADV. VS	// ()
74	D-CRLA/28255/2025 CRLA/1071/2025	SAILESH SHARDA PRASAD PANDEY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	NCB BHUBANESWAR /2 /2020 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000349/2020
75	D-CRLMC/28220/2025 CRLMC/3760/2025	KRISHNA NAYAK VS STATE OF ODISHA(VIG.)	SAMBIT SAMAL VS	CUTTACK VIGILANCE /4 /2025 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000004/2025
76	D-CRLMC/28481/2025 CRLMC/3761/2025	DEBARAJ MOHANTY@DEBASISH MOHANTY@BABUNA VS STATE OF ODISHA	ARUPANANDA DAS VS	LINGARAJ P.S. /95 /2019 J.M.F.C.,BHUBANESWAR(Khordha) CT/0002516/2019
77	D-CRLMC/28718/2025 CRLMC/3762/2025	JASODA SAHU VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	//0 J.M.F.C.,ANGUL(Anugul) ICC/0000213/2019
78	D-CRLMC/28705/2025 CRLMC/3763/2025	PRAFULLA MALATI@SOBI MALATI VS STATE OF ODISHA	SASWAT JENA VS	GOP /259 /2023 J.M.F.C.,KONARK(Puri) GR/0000456/2023
79	D-CRLMC/28689/2025 CRLMC/3764/2025	KANHU CHARAN BARIK @ KANHU BARIK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	GOP /260 /2023 J.M.F.C.,KONARK(Puri) GR/0000457/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/27056/2025 CRLMC/3765/2025	MAYADHAR MOHAPATRA VS STATE OF ODISHA	ANSHUMAN PANDA VS	KHAIRA /134 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000649/2025
81	D-CRLMC/28444/2025 CRLMC/3766/2025	RUNA PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI /30 /2017 J.M.F.C.,HINJILI(Ganjam) GR/0000026/2017
82	D-CRLMC/28670/2025 CRLMC/3767/2025	BABLU BAGARTI @ BABLU BAGARTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUSRA /113 /2018 2ND A.D.J., BALANGIR(Balangir) SC/0000007/2019
83	D-CRLMC/28640/2025 CRLMC/3768/2025	GOURAHARI SAHOO VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /267 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000639/2025
84	D-CRLMC/27828/2025 CRLMC/3769/2025	RABINDRA KUMAR BARIK VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS	PARADEEP LOCK /133 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000346/2024
85	D-CRLMC/27685/2025 CRLMC/3770/2025	AMARESH JENA@BAIYAN VS STATE OF ODISHA	DARSHAN MISHRA VS	LAXMISAGAR P.S. /394 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000388/2025
86	D-CRLMC/26862/2025 CRLMC/3771/2025	MUNIR KHAN VS MANASI PATHAK	ARUN KUMAR DAS 1 VS	//0 DISTRICT & SESSIONS JUDGE,DHENKA CRREV/0000002/2025
87	D-CRLMC/26890/2025 CRLMC/3772/2025	AJAYA KUMAR KEJRIWAL VS STATE OF ODISHA	ABHILASH MISHRA VS	BOLANGIR TOWN /201 /2020 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B) GR/0000570/2020
88	D-CRLMC/27798/2025 CRLMC/3773/2025	AJMER SHARMA @ AJMER SINGH VS STATE OF ODISHA	RAGHUNATH BISWAL VS	PADMAPUR /141 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000114/2024
89	D-CRLMC/26986/2025 CRLMC/3774/2025	MILU@LAXMIDHAR MALLIK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /384 /2024 SPECIAL JUDGE (POCSO), CUTTACK(C) Spl/0000169/2024
90	D-CRLMC/27876/2025 CRLMC/3775/2025	ATOSH @ ASHITOSH BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /245 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000566/2025
91	D-CRLMC/28740/2025	MOHINI MOHAN MISHRA	HEMANTA KUMAR MUND	SAMBALPUR VIGILANCE /21 /2010

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/3776/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000071/2014
92	D-CRLMC/27928/2025 CRLMC/3777/2025	MANGA @ MANGARAJ JUANGA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /53 /2020 C.J.M.,KEONJHAR(Kendujhar) ST/0000013/2015
93	D-CRLMC/28188/2025 CRLMC/3778/2025	AMARANATH JENA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	RASOL /110 /2022 S.D.J.M.,HINDOL(Dhenkanal) GR/0000290/2022
94	D-CRLMC/28411/2025 CRLMC/3779/2025	MIR MOHIUDDIN VS UNION OF INDIA	MD. GOLAM MADANI VS	DHAMNAGAR /127 /2011 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0001407/2011
95	D-CRLMC/27961/2025 CRLMC/3780/2025	BHAGIRATHI PRADHAN VS DIPTI RANJAN MALLIK	SURYAKANTA DASH VS	/ /0 A.D.J.,ODAGAON(Nayagarh) CRREV/0000018/2022
96	D-CRLMC/28403/2025 CRLMC/3781/2025	RAHUL KUMAR VS STATE OF ODISHA	KURESH PRASAD DASH VS	G.R.P.S.,BERHAMPUR /24 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR Spl/0000028/2022
97	D-CRLMC/28822/2025 CRLMC/3782/2025	BINOD SHARMA VS STATE OF ODISHA	SOMANATH NANDA VS	PURIGHAT /177 /2015 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0002144/2015
98	D-CRLMP/28283/2025 CRLMP/1206/2025	SASMITA PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 (//
99	D-CRLREV/28708/2025 CRLREV/674/2025	SUKHALATA NAYAK VS STATE OF ODISHA(VIG.)	SOUBHAGYA SUNDAR DAS VS	CUTTACK VIGILANCE /71 /2016 SPL. C.J.M. VIGILANCE,BHUBANESWAR GR/0000070/2016
100	D-CRLREV/28115/2025 CRLREV/675/2025	MAHANI MOHARANA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JENAPUR /152 /2023 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000002/2024
101	D-CRLREV/26472/2025 CRLREV/676/2025	PRABODH KUMAR PRADHAN VS INDRA NAYAK	JANAKI KANTA MAHAPATRA VS	/ /0 PRESIDING OFFICER,O.P.I.D. COURT,BERHAMPUR CRA/0000057/2024
102	D-CRLREV/28986/2025 CRLREV/677/2025	OMM PRADHAN VS	DEEPALI MAHAPATRA VS	GOPALPUR /186 /2025 2ND A.D.J.,BERHAMPUR(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-MACA/36283/2025 MACA/1042/2025	STATE OF ODISHA NEW INDIA ASSURANCE CO.LTD., GANJAM VS RAMESH CHANDRA SWAIN	SAUMENDRA KUMAR GHOSE VS	ST/0000273/2025 // 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000158/2017
104	D-MACA/29512/2025 MACA/1043/2025	THE DIVISIONAL MANAGER NEW INDIA ASSURANCE COMPANY LTD.,BBSR VS SUNITA MISHRA	RAMANI RANJAN MOHANTY VS	// 6TH MACT, NIMAPARA(Puri) Mac/0000013/2021
105	D-MATA/35658/2025 MATA/358/2025	SONALI MOHAPATRA VS ANKUR AGRAWAL	PRAKASH CHANDRA SETHI VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000286/2016
106	D-MATA/36234/2025 MATA/359/2025	SHIBANI SENAPATI VS SAROJ KUMAR SAHU	UMA CHARAN MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000029/2024
107	D-MATA/35839/2025 MATA/360/2025	PANKAJ DEEP VS MARY MAMATA KULLU	GHANASHYAM NAMTOAR VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000165/2023
108	D-RPFAM/35326/2025 RPFAM/274/2025	SUBHASREE NAYAK @ SWAIN VS RAJENDRA NARAYAN SWAIN	PRASANTA KUMAR SAHOO VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000046/2023
109	D-RPFAM/35873/2025 RPFAM/275/2025	RITU PURNIMA POTHAL VS DEBASISH SAHOO	BALARAM NAYAK VS	// JUDGE, FAMILY COURT, NABARANGPUR Crp/0000029/2020
110	D-RPFAM/36855/2025 RPFAM/276/2025	SOURAV KUMAR PANDA VS PRATIKSHYA PADHI	ABHILASH MISHRA VS	// JUDGE FAMILY COURT, BHAWANIPAT Crp/0000031/2024
111	D-RPFAM/35069/2025 RPFAM/277/2025	SUBRATA KUMAR RATHA VS SONI BAHADUR	AVIJIT PATNAIK VS	// JUDGE FAMILY COURT,PURI(Puri) IA/0000003/2025
112	D-RPFAM/33573/2025 RPFAM/278/2025	RANJITA DANG VS PRATAP RUDRA DANGA	ABHILASH MISHRA VS	// JUDGE FAMILY COURT, SONEPUR(Sone Crp/0000021/2024
113	D-RSA/34731/2025 RSA/462/2025	SUBHASINI @ SHANTIMANI PANDA @ MISHRA VS BASANTI PANDA	PRAKASH RANJAN BARIK VS	// A.D.J.,UDALA(Mayurbhanj) RFA/0000059/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-RSA/36626/2025 RSA/463/2025	GANDHI PRADHAN VS SITARAM PRADHAN	DILIP KUMAR MISRA VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000004/2008
115	D-RSA/37515/2025 RSA/464/2025	M/S AJANTA WINES, REMED, SAMBALPUR VS STATE BANK OF INDIA,BBSR	SAILAZA NANDAN DAS VS	// 1ST A.D.J., SAMBALPUR(Sambalpur) RFA/0000029/2015
116	D-RVWPET/34168/2025 RVWPET/223/2025	BISHNU CHANDRA BEHERA VS SHRI RADHA DAMODAR SWAMY BIJE	BAIBASWATA PANIGRAHI VS	// () //
117	D-STREV/35378/2025 STREV/33/2025	ASST. DIVISIONAL MECHANICAL ENGINEER, EAST COAST RAILWAY, TITLAGHARH VS STATE OF ODISHA	DULAL SATYANARAYAN JETHI VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000045/2023
118	D-TRP(C)/36179/2025 TRP(C)/337/2025	PADMARANI BINDHANI VS RAKESH KUMAR BINDHANI	ARIJEET MISHRA VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May MS/0000148/2025
119	D-TRP(C)/37999/2025 TRP(C)/338/2025	JIRLINA PANI VS SATYA SANKAR ACHARYA	PRAMOD KUMAR JENA VS	// JUDGE FAMILY COURT, BARIPADA(Ma GUAP/0000031/2025
120	D-TRP(C)/38387/2025 TRP(C)/339/2025	SUBHASHREE ROUT VS BANOJ KU MALLICK	RAGHUNATH BISWAL VS	// JUDGE FAMILY COURT,BHUBANESWA CRMC/0000059/2025
121	D-TRP(C)/38213/2025 TRP(C)/340/2025	ASHMITA MOHINI MALLICK VS RAJENDRA MALLICK	SIDDHARTH GOUTAM DAS VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000085/2025
122	D-TRPCRL/28459/2025 TRPCRL/89/2025	PANKAJINI MOHANTY @ PATRO VS STATE OF ODISHA	TAPAN MISHRA VS	EOW,BHUBANESWAR /16 /2018 A.D.J.,BERHAMPUR(Ganjam) GR/0000639/2018
123	D-WA/37831/2025 WA/1544/2025	STATE OF ODISHA VS SAILABALA SAHOO	SAROJ KUMAR JEE,A.G.A VS	// () //
124	D-WA/37832/2025 WA/1545/2025	STATE OF ODISHA VS ANUSUYA KABI	SAROJ KUMAR JEE,A.G.A VS	// () //
125	D-WA/33907/2025	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1546/2025	VS KRIDAY REALITY PVT LTD.	VS	0 //
126	D-WA/37837/2025 WA/1547/2025	STATE OF ODISHA VS PURNABASI RANA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
127	D-WP(C)/36412/2025 WP(C)/26151/2025	KESHARI MAHALA VS TAHASILDAR DHARMASALA CUM COMPETENT AUTHORITY LAND ACQUISITION AUTHORITY, JAJPUR	SUBHENDU KAR VS	// 0 //
128	D-WP(C)/19681/2025 WP(C)/26152/2025	TANDIKUL SERVICE CO-OPERATIVE SOCEITY LTD, JAGATSINGHPUR VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
129	D-WP(C)/35216/2025 WP(C)/26153/2025	KARNADHAR DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
130	D-WP(C)/32531/2025 WP(C)/26154/2025	MOHAMMED ALI AKRAM KHAN VS DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 1(1), CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
131	D-WP(C)/37120/2025 WP(C)/26155/2025	SUDHIR KUMAR KAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
132	D-WP(C)/36431/2025 WP(C)/26156/2025	MUKTIKANTA TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
133	D-WP(C)/37113/2025 WP(C)/26157/2025	NALINI KANTA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
134	D-WP(C)/37118/2025 WP(C)/26158/2025	DEEPAK KISHORE GOKHAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
135	D-WP(C)/36779/2025 WP(C)/26159/2025	JAYKRUSHNA DALABEHERA VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
136	D-WP(C)/36286/2025 WP(C)/26160/2025	KANGALI OJHA VS	RAMA CHANDRA RAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/37601/2025 WP(C)/26161/2025	STATE OF ODISHA TALANAGAR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS	BHARAT CHANDRA PANDA VS	// // 0
138	D-WP(C)/37748/2025 WP(C)/26162/2025	STATE OF ODISHA JAYAPUR GRAM PANCHAYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
139	D-WP(C)/37109/2025 WP(C)/26163/2025	STATE OF ODISHA PRAFULLA KUMAR MOHANTY VS	JANAKI KANTA MAHAPATRA VS	// // 0
140	D-WP(C)/36302/2025 WP(C)/26164/2025	STATE OF ODISHA RANJIT KUMAR NAYAK VS	SUSHANT KUMAR PRADHAN (3) VS	// // 0
141	D-WP(C)/37744/2025 WP(C)/26165/2025	STATE OF ODISHA NARENDRAPUR GRAM PANCHAYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
142	D-WP(C)/38107/2025 WP(C)/26166/2025	STATE OF ODISHA TARUN KUMAR MOHANTA VS	BIDESH RANJAN BEHERA VS	// // 0
143	D-WP(C)/37606/2025 WP(C)/26167/2025	STATE OF ODISHA DAHISADA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS	BHARAT CHANDRA PANDA VS	// // 0
144	D-WP(C)/36374/2025 WP(C)/26168/2025	STATE OF ODISHA PRAVAT KUMAR PARIDA VS	KAMALAKANTA NAYAK VS	// // 0
145	D-WP(C)/37540/2025 WP(C)/26169/2025	STATE OF ODISHA MANAS KUMAR MOHAPATRA VS	SHANTI PRAKASH MOHANTY VS	// // 0
146	D-WP(C)/36519/2025 WP(C)/26170/2025	THE REGIONAL DIRECTOR, ESI CORPORATION, BBSR CHITTA RANJAN BEHERA VS	KHIROD KUMAR SWAIN VS	// // 0
147	D-WP(C)/37730/2025 WP(C)/26171/2025	STATE OF ODISHA MULAALASA GRAM PANCHAYAT LEVEL FEDERATION, PURI VS	SUKANTA KUMAR DALAI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/36426/2025 WP(C)/26172/2025	MAHENDRA PRASAD BEHERA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
149	D-WP(C)/37679/2025 WP(C)/26173/2025	GRAM PANCHAYAT STARIYA SANGHA, DHANDAMUNDA,BOLANGIR VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
150	D-WP(C)/36570/2025 WP(C)/26174/2025	BIDYADHAR NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
151	D-WP(C)/36590/2025 WP(C)/26175/2025	ASHOK KUMAR SAMAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
152	D-WP(C)/37675/2025 WP(C)/26176/2025	KHAPRAKHOL GRAM PANCHAYAT STARIYA SANGHA, KHAPRAKHOL, BOLANGIR VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
153	D-WP(C)/37611/2025 WP(C)/26177/2025	SUBASH JENA VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
154	D-WP(C)/37557/2025 WP(C)/26178/2025	ARADHANA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
155	D-WP(C)/37733/2025 WP(C)/26179/2025	NUASOMESWARPUR GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
156	D-WP(C)/37616/2025 WP(C)/26180/2025	PAKHARA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
157	D-WP(C)/37739/2025 WP(C)/26181/2025	SANDHARASASAN GRAM PANCHAYAT LEVEL FEDERATION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
158	D-WP(C)/37215/2025 WP(C)/26182/2025	DISTRICT LEVEL WSHG FEDERATION, DHENKANAL, VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
159	D-WP(C)/36375/2025	DURYODHAN DAS	SURAJ MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26183/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/37457/2025 WP(C)/26184/2025	PRADEEP KUMAR PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
161	D-WP(C)/37914/2025 WP(C)/26185/2025	TALAPADA GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
162	D-WP(C)/38131/2025 WP(C)/26186/2025	RATNAKAR DAS VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
163	D-WP(C)/37462/2025 WP(C)/26187/2025	BHAKTA CHARAN PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
164	D-WP(C)/36854/2025 WP(C)/26188/2025	DR.DHIRENDRA NATH SARANGI VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //
165	D-WP(C)/38122/2025 WP(C)/26189/2025	RAJ KUMAR GOUD VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
166	D-WP(C)/38007/2025 WP(C)/26190/2025	ANADI CHARAN DALAI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
167	D-WP(C)/37482/2025 WP(C)/26191/2025	MISSION SHAKTI FEDERATION, BAMRA, SAMBALPUR VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
168	D-WP(C)/37632/2025 WP(C)/26192/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
169	D-WP(C)/38022/2025 WP(C)/26193/2025	M/S. NBPM ENGINEERING PVT. LTD., ROURKELA VS STEEL AUTHORITY OF INDIA LTD., NEW DELHI	ABHISHEK SAHOO VS	// 0 //
170	D-WP(C)/31400/2025 WP(C)/26194/2025	SANKHAI MURMU VS	RAMDAS ACHARY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/38118/2025 WP(C)/26195/2025	UNION OF INDIA CHITTARANJAN JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// // ()
172	D-WP(C)/36127/2025 WP(C)/26196/2025	SUBASH CHANDRA SAHU VS STATE OF ODISHA	GYANENDRA CHAITANYA VS	// () //
173	D-WP(C)/37710/2025 WP(C)/26197/2025	DORADA GRAM PANCHAYAT LEVEL FEDERATION, CUTTACK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
174	D-WP(C)/37809/2025 WP(C)/26198/2025	NARAYAN PAIKRAY VS BANKING OMBUDSMAN, RBI BBSR	SARADA DASH VS	// () //
175	D-WP(C)/31578/2025 WP(C)/26199/2025	SUBHADRA RANI RAY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
176	D-WP(C)/38028/2025 WP(C)/26200/2025	MANAS RANJAN KABI VS STATE OF ODISHA	BAIDHAR SAHOO VS	// () //
177	D-WP(C)/38526/2025 WP(C)/26201/2025	PREETAM CHANDRA PRADHAN VS COMMISSIONER CUM SECRETARY PANCHAYAT RAJ DEPARTMENT GOVT OF OISHA	SUJATA JENA VS	// () //
178	D-WP(C)/31658/2025 WP(C)/26202/2025	RAJESH KUMAR DALAI VS UNION OF INDIA	SURYA PRATAP DEO VS	// () //
179	D-WP(C)/38036/2025 WP(C)/26203/2025	ARUN KUMAR SENAPATI VS REGISTRAR (JUDICIAL) HIGH COURT OF ORISSA , CUTTACK	MANOJ KUMAR PATI VS	// () //
180	D-WP(C)/37899/2025 WP(C)/26204/2025	SRIKANTA PATRA VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// () //
181	D-WP(C)/37907/2025 WP(C)/26205/2025	MADHUMAYEE GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/38100/2025 WP(C)/26206/2025	SK.JAN MOHAMMAD VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
183	D-WP(C)/33524/2025 WP(C)/26207/2025	GAJENDRA BAHADUR SEN VS THE REGIONAL OFFICE, SPC BOARD, SUNDERGARH	SHYAM KUMAR SINGH VS	// 0 //
184	D-WP(C)/38155/2025 WP(C)/26208/2025	KOCHIAKOILI GRAMA PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
185	D-WP(C)/37932/2025 WP(C)/26209/2025	PRAKASH CHANDRA MUDULI VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
186	D-WP(C)/38096/2025 WP(C)/26210/2025	BIMAL CHANDRA MALLICK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
187	D-WP(C)/38264/2025 WP(C)/26211/2025	BIRIBADI GRAM PANCHAYAT ANCHALIKA MAHASANGHA, KHURDA VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
188	D-WP(C)/38117/2025 WP(C)/26212/2025	ASHOK KUMAR GUPTA VS ASSESSMENT UNIT, INCOME TAX DEPARTMENT, NEW DELHI	KAJAL SAHOO VS	// 0 //
189	D-WP(C)/35225/2025 WP(C)/26213/2025	BUDHADEB NAIK VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
190	D-WP(C)/38077/2025 WP(C)/26214/2025	AMAR KUMAR PATRA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// 0 //
191	D-WP(C)/38261/2025 WP(C)/26215/2025	KHUNTUNI GRAM PANCHAYAT STARIYA SANGHA, CUTTACK VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
192	D-WP(C)/36041/2025 WP(C)/26216/2025	BATA KISHOR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
193	D-WP(C)/37544/2025	KULIGAN GRAM PANCHAYAT LEVEL FEDERATION, BALASORE	GOPAL KRUSHNA MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26217/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/37869/2025 WP(C)/26218/2025	RUSHINATH BHANJA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
195	D-WP(C)/37902/2025 WP(C)/26219/2025	INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE, PURI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
196	D-WP(C)/35830/2025 WP(C)/26220/2025	SUVENDU NAIK VS STATE OF ODISHA	NISHIKANTA MOHAPATRA VS	// 0 //
197	D-WP(C)/37877/2025 WP(C)/26221/2025	MANOJ KUMAR MISHRA VS STATE OF ODISHA	JASPREET KAUR VS	// 0 //
198	D-WP(C)/38156/2025 WP(C)/26222/2025	DISTRICT MISSION SHAKTI FEDERATION, DEOGARH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
199	D-WP(C)/36673/2025 WP(C)/26223/2025	MUTHAGADIA GRAMPANCHAYAT LEVEL FEDERATON, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
200	D-WP(C)/38164/2025 WP(C)/26224/2025	SRI KRISHNA MISSION, TIKARPANGA G.P., KENDRAPARA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
201	D-WP(C)/37352/2025 WP(C)/26225/2025	DEBASIS MALLICK VS SUJATA ANJALI MALLICK	KALI PRASAD MOHANTY VS	// 0 //
202	D-WP(C)/38165/2025 WP(C)/26226/2025	R.KRISHNA SETHI VS STATE OF ODISHA	SANTOSH KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/38174/2025 WP(C)/26227/2025	SUNAYANA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
204	D-WP(C)/38523/2025 WP(C)/26228/2025	SWADHINA KUMAR SWAIN VS	DEBASISH PATNAIK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/38175/2025 WP(C)/26229/2025	REKHA MOHANTY NUDADHIA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // 0 //
206	D-WP(C)/38176/2025 WP(C)/26230/2025	BADAKHALADI GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
207	D-WP(C)/38524/2025 WP(C)/26231/2025	SABITA RANI PANIGRAHI VS KALPATARU PARIDA	DEBASISH PATNAIK VS	// 0 //
208	D-WP(C)/37434/2025 WP(C)/26232/2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD. VS REGISTRAR DEBTS RECOVERY TRIBUNAL,ODISHA	RANJAN KUMAR ROUT VS	// 0 //
209	D-WP(C)/38177/2025 WP(C)/26233/2025	JADIDA GRAM PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
210	D-WP(C)/34490/2025 WP(C)/26234/2025	BABA NAGESWAR MISSION SHAKTI WSHG VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
211	D-WP(C)/36844/2025 WP(C)/26235/2025	SUDHANSU KUMAR TRIPATHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
212	D-WP(C)/38417/2025 WP(C)/26236/2025	MADANJI PRASAD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
213	D-WP(C)/37312/2025 WP(C)/26237/2025	NARAHARIPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
214	D-WP(C)/37036/2025 WP(C)/26238/2025	SAISAKTI GPLF MAHILA SANGA, NAMPO, BALASORE VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
215	D-WP(C)/38627/2025 WP(C)/26239/2025	KRISHNA CHANDRA BARAL VS STATE OF ODISHA	PRINCE PATNAIK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/38048/2025 WP(C)/26240/2025	SAMARI MAHATTAM VS STATE OF ODISHA	PRADIPTA KUMAR JENA VS	// 0 //
217	D-WP(C)/38505/2025 WP(C)/26241/2025	M/S. SHREE GRAPHICS, JAGATSINGHPUR VS INDIAN BANK, (ERSTWHILE ALLAHABAD BANK), JAGATSINGHPUR	SUBHASISH SATAPATHY VS	// 0 //
218	D-WP(C)/37043/2025 WP(C)/26242/2025	MADHUBASANTI MAHASANGH, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
219	D-WP(C)/37268/2025 WP(C)/26243/2025	GURU CHARAN BINDHANI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
220	D-WP(C)/37231/2025 WP(C)/26244/2025	TELPAPALI GRAMPANCHAYAT STARIYA SANGHA, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
221	D-WP(C)/37272/2025 WP(C)/26245/2025	ARABANDH G.P.L.F, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
222	D-WP(C)/36853/2025 WP(C)/26246/2025	RANJIT KUMAR PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
223	D-WP(C)/37796/2025 WP(C)/26247/2025	IDGHA MASJID, BALASORE VS CHAIRMAN, ODISHA BOARD OF WAKF, CTC	JAJATI KESHARI KHUNTIA VS	// 0 //
224	D-WP(C)/37300/2025 WP(C)/26248/2025	BOLANG G.P.L.F, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
225	D-WP(C)/37233/2025 WP(C)/26249/2025	HARIPUR GRAM PANCHAYAT LEVEL FEDERATION, BALASORE VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
226	D-WP(C)/38552/2025 WP(C)/26250/2025	DR. SRADHANANDA ROUT VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
227	D-WP(C)/37313/2025	BARUNSINGH GRAM PANCHAYAT LEVEL FEDERATION, BALASORE	GOPAL KRUSHNA MOHANTY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/26251/2025	VS STATE OF ODISHA	VS	() //
228	D-WP(C)/37296/2025 WP(C)/26252/2025	SATYASAI SANGHA, NACHHIMPUR, BALASORE VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// () //
229	D-WP(C)/38136/2025 WP(C)/26253/2025	MANUEL JOJO VS STATE OF ORISSA	MANORANJAN PADHI VS	// () //
230	D-WP(C)/38005/2025 WP(C)/26254/2025	MAA MAJHI GAURI PANCHAYAT SAMITI MAAHASANGHA, RAYAGADA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
231	D-WP(C)/37884/2025 WP(C)/26255/2025	CHITTARANJAN MANADHATA VS STATE OF ODISHA	JASPREET KAUR VS	// () //
232	D-WPCRL/28883/2025 WPCRL/132/2025	PRAGYANI KUMARI BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	//0 () //
233	D-ABLAPL/27256/2025 ABLAPL/11071/2025	AKSHYA KUMAR MALLICK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /315 /2025 () //
234	D-ABLAPL/27272/2025 ABLAPL/11072/2025	NAMANITA SARKAR VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	LALBAG /195 /2025 () //
235	D-ABLAPL/27332/2025 ABLAPL/11073/2025	LOKANATH BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /129 /2019 () //
236	D-ABLAPL/28092/2025 ABLAPL/11074/2025	BIRENDRA KUMAR SAHOO VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	SASON /230 /2025 () //
237	D-ABLAPL/28165/2025 ABLAPL/11075/2025	SUBHAM MALLICK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	PURIGHAT /315 /2025 () //
238	D-ABLAPL/28218/2025 ABLAPL/11076/2025	BISWARANJAN NAYAK @ BISWARANJAN MAHARANA VS	BISHWARANJAN SAHU VS	JAGATPUR /467 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/28221/2025 ABLAPL/11077/2025	STATE OF ODISHA MANORANJAN SAHOO VS	BISWARANJAN DALAI VS	// BANKI /310 /2025 ()
240	D-ABLAPL/28231/2025 ABLAPL/11078/2025	STATE OF ODISHA LOTAN @ KARAMAT KHAN VS	AJIT KUMAR SAHOO VS	// KHURDA PS /236 /2025 ()
241	D-ABLAPL/28236/2025 ABLAPL/11079/2025	STATE OF ODISHA GHANA RANA VS	PRASANTA KUMAR SENAPATI VS	// BALLIGUDA /75 /2024 ()
242	D-ABLAPL/28252/2025 ABLAPL/11080/2025	STATE OF ODISHA KAILASH CHANDRA BEHERA @ KAILASH BEHERA VS	SANJAY KUMAR BEHERA VS	// ANGUL TOWN /859 /2025 ()
243	D-ABLAPL/28395/2025 ABLAPL/11081/2025	STATE OF ODISHA KUNAL PRASAD RAM @ BALRAJ PRASAD VS	BIDESHI KUMAR GHADEI VS	// CANTONMENT ROAD /220 /2025 ()
244	D-ABLAPL/28256/2025 ABLAPL/11082/2025	STATE OF ODISHA HASAN KUMAR PARIDA VS	SUKANTA KUMAR PANDA VS	// DHENKANAL SADAR /724 /2025 ()
245	D-ABLAPL/28439/2025 ABLAPL/11083/2025	STATE OF ODISHA MANMATH KUMBHA VS	RAJ KUMAR JENA VS	// PARLAKHEMUNDI /141 /2021 ()
246	D-ABLAPL/28465/2025 ABLAPL/11084/2025	STATE OF ODISHA AKARANA SAHOO VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /207 /2025 ()
247	D-ABLAPL/28449/2025 ABLAPL/11085/2025	STATE OF ODISHA ATUL JUADI VS	SRIKAR KUMAR RATH VS	// RAMPUR (SONEPUR) /132 /2025 ()
248	D-ABLAPL/28484/2025 ABLAPL/11086/2025	STATE OF ODISHA MOHAMMAD WASIM @ MD WASIM @ OSIM VS	SMRUTI RANJAN ROUT VS	// KISSANNAGAR PS /227 /2025 ()
249	D-ABLAPL/28490/2025 ABLAPL/11087/2025	STATE OF ODISHA NILU BEHERA @ NIRANJAN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// NACHUNI /271 /2025 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/28491/2025 ABLAPL/11088/2025	DEBARAJ BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /349 /2025 () //
251	D-ABLAPL/28385/2025 ABLAPL/11089/2025	SK. GULJAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BOLANI /94 /2025 () //
252	D-ABLAPL/28408/2025 ABLAPL/11090/2025	SUMANTA BHOI VS STATE OF ODISHA	SASANKA SEKHAR SAHOO VS	MAHILA P.S.(BBSR) /204 /2025 () //
253	D-ABLAPL/28493/2025 ABLAPL/11091/2025	SAHADEBA RANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NACHUNI /232 /2025 () //
254	D-ABLAPL/28416/2025 ABLAPL/11092/2025	CHANDAN KUMAR MISHRA VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	/ /0 () //
255	D-ABLAPL/28540/2025 ABLAPL/11093/2025	SANTA @ SANTOSH KUMAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	DHENKANAL SADAR /415 /2025 () //
256	D-ABLAPL/28398/2025 ABLAPL/11094/2025	DANISH @ DANISH QUIRESHI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /632 /2025 () //
257	D-ABLAPL/28534/2025 ABLAPL/11095/2025	JANI SAHA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	PURUNABAZAR /200 /2025 () //
258	D-ABLAPL/28892/2025 ABLAPL/11096/2025	ASISH RANJAN BEHERA @ ASISH KUMAR BEHERA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	/ /0 J.M.F.C.,GONDIA(Dhenkanal) 2(B)CC/0000017/2025
259	D-ABLAPL/28544/2025 ABLAPL/11097/2025	MANDARA SAHU @ TIKI VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /205 /2023 () //
260	D-ABLAPL/28633/2025 ABLAPL/11098/2025	DHANESWAR PRADHAN VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /171 /2025 () //
261	D-ABLAPL/28496/2025	RANJAN KUMAR BARIK	KALIPRASAD MUDULI	KUJANGA /251 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/11099/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/28539/2025 ABLAPL/11100/2025	SUBRAT BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	DHENKANAL SADAR /415 /2025 () //
263	D-ABLAPL/28547/2025 ABLAPL/11101/2025	KUNI NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /280 /2025 () //
264	D-ABLAPL/28566/2025 ABLAPL/11102/2025	POGIRI PRASAD RAO @ P.PRASAD RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /36 /2025 () //
265	D-ABLAPL/26409/2025 ABLAPL/11103/2025	CHITTARANJAN KHADIRATNA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	RAMACHANDRAPUR /113 /2025 () //
266	D-ABLAPL/28572/2025 ABLAPL/11104/2025	KAILASH NAYAK VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /85 /2025 () //
267	D-ABLAPL/26703/2025 ABLAPL/11105/2025	SUJIT MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
268	D-ABLAPL/28779/2025 ABLAPL/11106/2025	NILAKANTHA BHANJA VS STATE OF ODISHA	SOURAV DAS VS	PAHALA /233 /2025 () //
269	D-ABLAPL/28577/2025 ABLAPL/11107/2025	SUBHAKANTA PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
270	D-ABLAPL/26987/2025 ABLAPL/11108/2025	SAGAR DALAI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BARANGA /441 /2025 () //
271	D-ABLAPL/28597/2025 ABLAPL/11109/2025	T.VENKAT SWAMY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BAIDYANATHPUR /416 /2025 () //
272	D-ABLAPL/28609/2025 ABLAPL/11110/2025	RAKESH KUMAR PARIDA @ RAKESH PARIDA VS	AKSHAYA KUMAR SAHOO VS	ITAMATI /307 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/28611/2025 ABLAPL/11111/2025	STATE OF ODISHA SRIKANTA SETHI @ SRIKANTA BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// BAIDYANATHPUR /416 /2025 () //
274	D-ABLAPL/28612/2025 ABLAPL/11112/2025	STATE OF ODISHA IMRAN KHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// FATEGARH /231 /2025 () //